

GUWAHATI BENCH
GUWAHATI**ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2023, 02:30 P.M.**CP (CAA)/17/230-232/GB/2022
In CA (CAA)/5/GB/2022**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao**
2. Hon'ble Member (Technical), Shri Shri K.K.Singh

Name of the Company	Eden Riverscape Pvt. Ltd. (Demerged Company) And Lohit Contractors & Builders Pvt. Ltd. & Another (Resulting Companies)
Under Section	230 to 232 of Companies Act, 2013

For Petitioner (s) : Mr. N.Gurumurthy FCA
Mr. Pritam Paul, Adv

For Respondent (s) :

ORDER

Counsel appearing for the petitioner is present.

List this matter before the regular Bench on **05.10.2023**.

Sd/-**Shri K.K.Singh**
Member (Technical)**Sd/-****H.V. Subba Rao**
Member (Judicial)